



No. DJA-Trg/JO-24/Cyber Crime/1881/2024/5987

08<sup>th</sup> November, 2024

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Orientation Course on Different Dimensions of Cyber Crimes for Mixed Group of DHJS & DJS Officers.

Respected Madam/Sir,

As per the approved Training Calendar 2024, the Delhi Judicial Academy shall be conducting a 'Orientation Course on Different Dimensions of Cyber Crimes for Mixed Group' for DHJS & DJS Officers on 23<sup>rd</sup> November, 2024 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programmes is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 23<sup>rd</sup> November, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

*RKS*

(Rajesh Kumar Singh)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 42515-42515 /JOTP/Gaz./2024

Dated, Delhi the 13 NOV 2024

Copy forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, e-sewa kendra, Tis Hazari Court, Delhi.
4. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

(Mukesh Kumar Gupta)

Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

**Nomination List for  
Orientation Course on Different Dimensions of Cyber Crimes (Optional)  
for Mixed Group of DHJS & DJS Officers  
on  
23<sup>rd</sup> November, 2024**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
<b>DHJS</b>					
1	Ms. Renu Bhatnagar	Principal District & Sessions Judge		Shahdara	KKD
2	Ms. Sarita Birbal	Principal District & Sessions Judge		North-East	KKD
3	Ms. Nisha Saxena	Principal Judge, Family Courts		South	Saket
4	Mr. Sanjay Sharma-I	Principal Judge, Family Courts		North-East	KKD
5	Mr. Pawan Kr.Jain	Registrar (Vigilance)			DHC
6	Mr. Prem Kr. Barthwal	Principal Judge, Family Courts		North	Rohini
7	Mr. Pankaj Gupta	District Judge (Commercial Court)		South-West	Dwarka
8	Mr. Sanjeev Kumar Aggarwal	District Judge (Commercial Court)	1	Central	THC
9	Mr. Anil Kr.Sisodia	District Judge (Commercial Court)	4	Central	THC
10	Mr. Dig Vinay Singh	District Judge (Commercial Court)	3	West	THC
11	Mr. Amit Kumar	District Judge (Commercial Court)		North	Rohini
12	Mr. Vikas Dhull	District Judge (Commercial Court)	2	South-West	Dwarka
13	Mr. Ashutosh Kumar	District Judge (Commercial Court)	1	West	THC
14	Mr. Sanjay Sharma-II	District Judge (Commercial Court)	3	Shahdara	KKD
15	Mr. Sanjay Bansal	Special Judge (PC Act) (CBI)	16		Rouse Avenue
16	Ms. Sunena Sharma	Special Judge (PC Act) (CBI)	20		Rouse Avenue
17	Mr. Raj Kumar	ASJ	5	Central	THC
18	Mr. Rakesh Kumar-III	Special Judge (PC Act) (CBI)	2		Rouse Avenue
19	Ms. Deepali Sharma	Special Judge (PC Act) (ACB)	1		Rouse Avenue
20	Dr. Hardeep Kaur	ASJ	2	New Delhi	PHC
21	Ms. Neelofer Abida Perveen	Special Judge (PC Act) (CBI)	22		Rouse Avenue
22	Mr. Vinay Singhal	District Judge	9	Central	THC
23	Ms. Savitri	Judge, Family Court	2	Shahdara	KKD
24	Mr. Amitabh Rawat	Special Judge (PC Act) (CBI)	14		Rouse Avenue
25	Mr. Jitendra Singh	Special Judge (PC Act) (CBI)	23		Rouse Avenue
26	Mr. Rajinder Kumar	ASJ	5	North-West	Rohini
27	Mr. Kumar Rajat	ASJ	7	Shahdara	KKD
28	Mr. Sachin Jain	ASJ (POCSO)		West	THC
29	Mr. Gajender Singh Nagar	ASJ (SC-RC)	2	East	KKD
30	Ms. Niti Phutela	ASJ (SC-POCSO)	1	Shahdara	KKD
31	Mr. Vishal Pahuja	ASJ (FTC)	2	South	Saket
32	Ms. Mayuri Singh	PO MACT		East	KKD
33	Mr. Muneesh Garg	ASJ (POCSO)	1	Central	THC
34	Mr. Sachin Gupta	PO MACT	3	West	THC
35	Ms. Priyanka Bhagat	ASJ (SC-RC)		Central	THC
36	Ms. Shilpi M Jain	ADJ	5	South-West	Dwarka
37	Mr. Sandeep Kumar Sharma	ADJ	2	Central	THC

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
38	Ms. Riya Guha	Judge, Family Court	3	Shahdara	KKD
39	Ms. Shivani Chauhan	ASJ (FTSC) (POCSO)		South-East	Saket
40	Mr. Balwinder Singh	ASJ (FTSC) (POCSO)	1	Central	THC
41	Mr. Ajay Nagar	ASJ (FTSC) (POCSO)		North	Rohini
42	Ms. Sonam Singh-I	0			
<b>DJS</b>					
43	Mr. Vaibhav Mehta	CJM		North-East	KKD
44	Ms. Swati Sharma	CJM		Shahdara	KKD
45	Ms. Ruby Neeraj Kumar	CJM		North	Rohini
46	Mr. Deepak Kumar-II	CJM			Rouse Avenue
47	Mr. Deepak Vats	ACJM		North-West	Rohini
48	Mr. Robinjeet Singh	Deputy Registrar (CPC)			DHC
49	Ms. Gita	JM First Class (Mahila Court)	4	Central	THC
50	Mr. Rupinder Singh Dhiman	ARC	1	Central	THC
51	Ms. Shilpi Singh	ACJ-cum-CCJ-ARC		South	Saket
52	Ms. Apoorva Rana	JM First Class (Mahila Court)	3	South-West	Dwarka
53	Ms. Arushi Parwal	JM First Class (NI Act) Digital Court	2	East	KKD
54	Ms. Isha Singh	JM First Class	3	New Delhi	PHC
55	Ms. Ritika Kansal	JM First Class (Mahila Court)	2	East	KKD
56	Mr. Devanshu Sajlan	JM First Class	7	West	THC
57	Mr. Vikas Madaan	Civil Judge	1	West	THC
58	Ms. Nidhi Bala	JM First Class (Mahila Court)	3	Shahdara	KKD
59	Ms. Chhavi Bansal	JM First Class	11	South-East	Saket
60	Ms. Divya Gupta	Civil Judge	8	Central	THC
61	Ms. Ebbani Aggarwal	JM First Class	3	North-West	Rohini
62	Ms. Shikha Chahal	JM First Class (Mahila Court)	1	South	Saket
63	Ms. Surbhi	JM First Class (Mahila Court)	2	South-West	Dwarka
64	Mr. Abhinav Ahlawat	JM First Class	9	South-West	Dwarka
65	Ms. Vaishali Singh	JM First Class (Mahila Court)	5	South-West	Dwarka
66	Ms. Deeksha Sethi	JM First Class	8	South-West	Dwarka
67	Ms. Aishwarya Sharma	JM First Class (Mahila Court)		North-West	Rohini
68	Mr. Pankaj Rai	JM First Class	1	North-East	KKD
69	Mr. Kapil Gupta	Civil Judge	6	Central	THC
70	Mr. Dev Saroha	JM First Class	1	West	THC
71	Mr. Shubham Devadiya	Secretary, DLSA		North-East	KKD
72	Ms. Kritika Jain	JM First Class	3	South-West	Dwarka
73	Mr. Milan Goel	Additional Coordinator, Delhi International Arbitration Centre			DHC
74	Mr. Apoorv Gupta	Spl. Railway Magistrate		Central	Old Delhi Railway Station
75	Ms. Neha Kheria	JM First Class	2	North	Rohini
76	Ms. Divya Yadav	JM First Class	4	South-West	Dwarka
77	Ms. Yashdeep Chahal	JM First Class	1	New Delhi	PHC
78	Mr. Sarthak Panwar	JM First Class	5	North	Rohini
79	Mr. Azad Sehrawat	JM First Class	10	South-East	Saket
80	Mr. Ravi	JM First Class		New Delhi	PHC
81	Ms. Seema Meena	JM First Class (NI Act) Digital Court	4	South-West	Dwarka